

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3146  
ANSWERED ON:19.08.2011  
DEALING WITH HIGH PROFILE TAX EVASION CASES  
Sivasami Shri C.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government is developing a computer aided investigation mechanism to deal with high profile tax evasion cases;
- (b) if so, the details thereof;
- (c) whether this system will clear the 4.05 lakh cases of scrutiny pending and 2 lakh cases in the current financial year;
- (d) if so, the details thereof; and
- (e) the time by when the system would be deployed throughout the country?

**Answer**

Minister of State in the Ministry of Finance (Shri S.S.PALANIMANICKAM)

- (a): Yes, sir.
- (b): The computer aided investigation tool will assist in scrutinizing computer- based accounts of tax payers.
- (c) & (d): Scrutiny assessments are carried out and completed as per the procedure prescribed under the Direct Tax laws. The software will help enhance the investigative capabilities of the Income Tax Department.
- (e): Since the software is in development stage, no time line can be specified for its deployment throughout the country.